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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/147/IB/2018  
NAME OF THE PETITIONER : BAVANI SECURITY & NIGHT PATROL  
NAME OF THE RESPONDENTS : MADRAS FERTILIZERS LTD  
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	R. RAGAVENDRAN	Counsel of Petitioner	
	Geethanjali T For M/s. Aiyer & Dalia	For Respondent	

**ORDER**

Counsel for petitioner present. Counsel representing the respondent present and filed vakalat. She prayed for time to file counter. Time is enlarged at request. Put up on 12.03.2018.

*sd-*  
(S VIJAYARAGHAVAN)  
Member(Technical)

*sd-*  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc